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PAPERSLAIDONTHETABLE

I. FINAL REPORTS OF L.I.C, IN RESPECT OP GENERAL INSURANCE BUSINESS AND RELATED PAPER

II. GOVERNMENT OF GUJARAT NOTicicATioN AND RELATED PAPER.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to lay on the Table:—

1. A copy (in English and Hindi) of the Final Report of the Life Insurance Corporation of India for the period from 1st April, 1972 to 31st December, 1972, in respect of the General Insurance Business alongwith the Accounts and Auditors' Report thereon, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-8684/74.1]

II. A copy of the Government of Gujarat Notification (GHN 297) SUA-1074/U1)-TH. dated the 1st November, 1974, under sub-section (3) of section 13 of the Gujarat Education Cess Act, 1962, read with subclause (iii) of clause (c) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat, together with a Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the notification. [Placed in Library. See No. LT-8740/74].

TARIFF COMMISSION REPORT (1974) ON THE CONTINUANCE OF PROTECTION TO THE SERICULTURE INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Sir, I beg to lay on the Table a copy (in Hindi) of the Report (1974) of the Tariff Commission on the Continuance of Protection to the Sericulture Industry. [Placed in Library. See No. LT-8747/74.]

REFERENCE TO DEMAND FOR C.B.I. REPORT ABOUT LICENCE CASE

श्री रबी राय (उड़ीसा): चेयरमैन साहब, मेरा एक व्यवस्था का सवाल था। श्राप जानते हैं कि कल हम लोगों के सामने प्रश्नान मंत्री ने सी० बी० ग्राई० की रपट के सिलसिले में जो बयान दिया है SHRI SARDAR AMJAD ALI (West Bengal): What is this now? On a point of order.

श्री रबी राय: श्राप सुन लीजिए।
अध्यक्ष महोदय, श्रापकी अनुमति से मैं बोल
रहा हूं। अभी मैं अपनी बात बोला भी
नहीं कि बीच में खड़े हो गए,। पता नहीं
श्री अमजद अली को क्या हो गया। मेरा
यह सवाल था कि कल

(interruptions) MR. CHAIRMAN: Let the hon. Member be quiet for a minute. (Interruptions). Please wait He wants to know the procedure that is to be followed in implementing the conclusion which we have arrived at. Therefore, he is not raising any other problem

AN HON. MEMBER : On a point of order.

MR. CHAIRMAN: Would you kindly listen? SHRI SARDAR AMJAD ALI: II' it is a question of point of order ____

MR. CHAIRMAN: The hon. Member must remember that I have allowed him to say a few words. After he has said if you want to say I will see whether you should be allowed or not

SHRI SARDAR AMJAD ALI : On a point of order. Would you kindly listen to me?

MR. CHAIRMAN: No point of order now

SHRI SARDAR AMJAD ALI: If that is a point of order, this is also a point of order.

श्री रबी राय : श्रध्यक्ष महोदय, मेरा यह कहना था कि कल प्रधान मंत्री ने वयान दिया कि सी० बी० ग्राई० की रिपोर्ट के साथ साथ जो केस डायरी है ग्रीर हैंड-राइटिंग एक्सपर्ट्स की जो रपट है, उसको सरकार श्रपोजिशन लीडर्स की कमेटी को देने के लिए तैयार हैं। मैं श्रापसे सिर्फ प्रोसीजर के बारे में जानना चाहता हूं। मैं नहीं जानता मेरी बात से क्या तकलीफ हो रही है ग्रमजद श्रली साहब को। मैं तो श्रापसे प्रोसीजर के बारे में जानना चाहता हूं क्योंकि हम जो विरोधी दल के